



**OFFICE OF THE CHIEF JUDICIAL MAGISTRATE**  
**MODIFICATION DUTY ROSTER FOR THE MONTH OF AUGUST- 2025**

**MODIFICATION**

In view of the request received from the Court of Sh. Ankit Garg, Ld JMFC NI Act-08, PHC, NDD, New Delhi and in partial modification of Duty Roster for the month of August-2025, it is directed that Sh. Snehil Sharma, Ld JMFC NI Act-01, PHC, NDD shall work as Duty JMFC on 06.08.2025, in place of Sh. Ankit Garg, Ld JMFC NI Act-08, PHC, NDD, New Delhi and Sh. Ankit Garg, Ld JMFC NI Act--08, PHC, NDD, New Delhi shall work as Duty JMFC on 03.08.2025 in place of Sh. Snehil Sharma, Ld JMFC NI Act-01, PHC, NDD, New Delhi.

Rest of the conditions shall remain unchanged.

(Shriya Agrawal)  
Chief Judicial Magistrate  
Patiala House Courts, New Delhi.

No. 2534-2894 /2025/CJM/PHC/New Delhi.

Dated 01.08.2025

Copy forwarded for information and necessary action :-

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.  
(Through Ld. District & Sessions Judge, Patiala House Court, New Delhi).
2. P.S. to Ld. Principal District & Sessions Judge, Patiala House Court, New Delhi.
3. All the other Ld. Principal District & Sessions Judges, Delhi & New Delhi.
4. All the Ld. Chief Judicial Magistrates, Delhi & New Delhi
5. All the Ld. ACJMs/JMFCs, Patiala House Courts, New Delhi District.
6. The Chief Prosecutor, New Delhi- District.
7. The D.C.P. Delhi & New Delhi District.
8. The Incharge, District Courts Web-Site Committee, Tis Hazari Courts, Delhi.
9. The Incharge, Computer Room, Patiala House Courts, New Delhi.
10. The Controlling Officer, Pool-Car, New Delhi.
11. The Care Taker, New Delhi District with the direction to affix the copies of the same at all the notice boards at Patiala House Courts Complex.
12. The Incharge, Lock-up, New Delhi.
13. The Incharge Cash Branch, New Delhi- District, Patiala House Courts.
14. The Secretary, N.D.B.A.
15. Office File..

Chief Judicial Magistrate  
Patiala House Courts, New Delhi.